

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

04/03/2020

O.A./260/349/2019

M.A./260/417/2019

SUBHAM BISWAL & ANOTHER

-V/S-

D/O POST

ITEM NO:1

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. P.R.J. Dash

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel for the respondents. He submits that the applicant has challenged the notification dated 10.03.2019(Annexure-A/1) by which the general notification has been brought out for filling up of vacancies of GDS.</p> <p>None for the applicant. It is seen that on 02.01.2020 also no one had appeared on behalf of the applicant. Hence, the O.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p style="text-align: center;">(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">kb</p>